

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 1929 of 2012

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

08/26.03.2021 The case is taken up through Video Conferencing.

I. A. No. 1695/2021 has been filed on behalf of the petitioners for modification of the order dated 30.04.2019 passed by this Court.

Md. Altaf Hussain, learned counsel for the O.P.No.2, prays for and is allowed three weeks' time to respond to I. A. No. 1695/2021.

Put up this case after three weeks under appropriate heading.

Satish/-

(RAJESH SHANKAR, J)